

HIGH COURT OF TRIPURA
AGARTALA

NOTIFICATION

Dated, Agartala, the 23rd August, 2022

In the public interest, the Hon'ble High Court has been pleased to make the following transfer and posting order in respect of Judicial Officers of Tripura Judicial Service:

No.F.13(1)(a)-HC/2022/21009: Smti. Aparajita Debbarma, District Secretary, District Legal Services Authority, Agartala, West Tripura District is hereby transferred and posted in the same station as **Addl. Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), West Tripura District, Agartala** *in the existing vacancy*.

In exercise of the powers conferred under sub-section (2) of Section 12 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Smti. Aparajita Debbarma as Addl. Chief Judicial Magistrate with Headquarters at Agartala with effect from the date of her taking over charge.

Smti. Debbarma is directed to join her new assignment immediately.

No.F.13(1)(a)-HC/2022/21010: Smti. Jumili Debbarma, Principal Counsellor, Court of the Addl. Judge, Family Court, Agartala, West Tripura District is hereby transferred and posted in the same station as District Secretary, District Legal Services Authority, Agartala, West Tripura District *vice Smti. Aparajita Debbarma transferred*.

Smti. Debbarma is directed to join her new assignment immediately.

The charge of Principal Counsellor, Court of the Addl. Judge, Family Court, Agartala, West Tripura District shall remain with Smti. Jumili Debbarma until further order.

By order,
Sd/-
(D. M. Jamatia)
Registrar General

No.F.13(1)(a)-HC/2022/21011-59 **Dated, Agartala, the 23rd August, 2022**

Copy to:-

01. The Principal Secretary to His Lordship Hon'ble the Chief Justice, High Court of Tripura, Agartala;

02. The Secretary to His Lordship Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
03. The Secretary to His Lordship Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to His Lordship Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Director, Tripura Judicial Academy, Agartala;
06. The LR & Secretary, Law Department, Government of Tripura, Agartala;
07. The Registrar (Vigilance), High Court of Tripura, Agartala;
08. The Registrar (Judicial), High Court of Tripura, Agartala;
09. **The District & Sessions Judge**, Dhalai District, Ambassa/ North Tripura District, Dharmanagar/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Gomati District, Udaipur/ South Tripura District, Belonia/ Khowai District, Khowai / Unakoti District, Kailashahar for information and necessary action;
10. **The Judge, Family Court**, Khowai, Khowai District/ Agartala, West Tripura District/ Kailashahar, Unakoti District/ Sonamura, Sepahijala District/ Ambassa, Dhalai District/ Dharmanagar, North Tripura District/ Belonia, South Tripura District/ Udaipur, Gomati District;
11. The Member Secretary, Tripura State Legal Services Authority, Agartala;
12. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala;
13. The Registrar (Admn. P & M), High Court of Tripura, Agartala;
14. The Joint Registrar, High Court of Tripura, Agartala;
15. **The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)**, Khowai District, Khowai/ West Tripura District, Agartala/ South Tripura District, Belonia/ Gomati District, Udaipur/ Sepahijala District, Sonamura/ North Tripura District, Dharmanagar/ Unakoti District, Kailashahar / Dhalai District, Ambassa;
16. All Deputy Registrar(s), High Court of Tripura, Agartala;
17. **Smti. Aparajita Debbarma**, District Secretary, DLSA, Agartala, West Tripura District **for information and strict compliance**;
18. **Smti. Jumili Debbarma**, Principal Counsellor, Court of the Addl. Judge, Family Court, Agartala, West Tripura District **for information and strict compliance**;
19. The Treasury Officer, Treasury No. I & II, Agartala, West Tripura District;
20. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette;
21. The System Analyst, High Court of Tripura, Agartala for uploading the same in official Website of the High Court. *He is also directed to update the profile of the concerned Officers in the official website of the High Court of Tripura*;
22. The Superintendent (Establishment/Accounts Section), High Court of Tripura, Agartala;
23. Personal file of the Officers concerned;
24. ORDER FILE.

Registrar General